

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

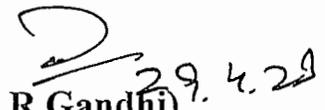
(Office of the Registrar Judicial at Jammu)

Sub:- Strict compliance of the provisions of flag Code of India, 2002[as amended in 2021&2022] and the Prevention of Insults to national Honour Act, 1971-reg]

Circular No. 104 /RJ/2023

Dated : 29-04-2023

Pursuant to the communication bearing file no. 15/1/2023-Public dated 19th January, 2023 issued by Deputy Secretary to the Government of India, Ministry of Home Affairs (Public Section), North Block, New Delhi, followed by communication no. 10289-90/RG/GS dated 24.03.2023, issued by the office of Worthy Registrar General, High Court of J&K and Ladakh. All the officers/officials of Jammu Wing are called upon that on the occasions of important national, cultural and sports events, Flags (including the hosting/ display of National Flag), used at that time, made of paper, shall not be discarded or thrown on the ground after the event. Such Flags shall be disposed of, in private, consistent with dignity of Flag. The officers/ officials of Jammu Wing shall ensure to adhere to the subject.


(S.R.Gandhi)
Registrar Judicial

No: 1174-1179/RJ/2023

Dated :- 29 .04.2023

Copy to the;

1. Worthy registrar General, High Court of J&K and Ladakh at Jammu. This is in reference to your office communication no. 10289-90/RG/GS dated 24.03.2023.
2. Joint Registrar Judicial, High Court Wing, Jammu, for information and action.
3. Additional Registrar (Adm.), High Court Wing, Jammu, for information and with a request to circulate the above circular among the staff for necessary compliance.
4. Joint Registrar-Cum-Bench Secretary (Personal Staff) High Court Wing, Jammu, with a request to circulate the above circular on among their personal staff for necessary compliance.
5. All Joint Registrar/Deputy Registrar/Assistant Registrar, High Court Wing, Jammu, for information and with the direction to circulate the above circular among the staff of their respective section for necessary compliance.
- ✓ 6. I/c NIC, High Court Wing, Jammu, for information and to upload the circular on the official website of High Court of J&K and Ladakh.


Registrar Judicial
29.4.23